NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1589/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Vibrant Global Trading Pvt. Ltd.

V/s.

Richa Infra Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Kanwar Vivowam i/b Khaitan & Co. (Adv. for Applicant

ORDER

CP No. 1589/I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel stated that the notice on today's hearing has not served upon the Corporate Debtor, list this matter on 03.01.2018 with a direction to the Petitioner's Counsel to serve notice upon the Corporate Debtor intimating next date of hearing as envisaged under Adjudicating Authority Rules and file affidavit on proof of service.

List this matter on 03.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)